GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5178 ANSWERED ON:08.05.2012 ONLINE TRADING IN BANNED DRUGS

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Bhoi Shri Sanjay; Gaikwad Shri Eknath Mahadeo; Paranjpe Shri Anand Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of online pharmacies trading in banned drugs of psychotropic substances within and across the country;
- (b) if so, the details of such cases reported during the last three years;
- (c) whether the Government has formed an expert panel under the Narcotics Control Bureau to suggest measures to check the ongoing illegal trade;
- (d) if so, whether the panel has given its recommendation to the Government;
- (e) if so, the details thereof; and
- (f) the response of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): Only two illicit internet/online pharmacies have been detected on 31.09.2009 and 21.09.2011 respectively by the Narcotics Control Bureau in the last three years.
- (c) to (f): The internal committee of Narcotics Control Bureau has recommended that a Committee involving the following stakeholders for establishing control mechanisms with manufacturers, wholesalers and retailers of controlled substances be formed at the Government level:-
- # Internet service providers
- # Providers of financial services (e.g. banking, credit card and electronic payment services)
- # Pharmaceutical associations
- # Ministry of Health
- # Law enforcement agencies (Police and Customs) and postal services.
- # Commercial entities providing access to the internet such as internet cafes and wireless local area network providers.
- # Office of the Drug Controller.